

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO. 101/2005

Wednesday, this the 8th day of February, 2006.

CORAM:

HON'BLE MR N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. V.K.Thrikkraman,
Vattathara House,
Kumbalanghi South.P.O.,
Kochi-682 007.
2. C.P.Baby,
Chakkalath house,
Old Pipeline Road,
H.No.19/2217, Palluruthy,
Kochi-682 507.
3. A.J.Joseph,
Athipozhi House,
H.No.17/1527-A,
Mundamveli.P.O.
Cochin-682 507.
4. K.P.Sivadasan,
Kuttikkattu House,
Cherai-683 514.
5. P.A.Kunju Mohammed,
Puthenveettil House,
Ward X, H.No.135,
Kumbalanghi.P.O.
Kochi-682 007.
6. M.R.Joseph,
Mootheril House,
Kumbalanghi South P.O.
Kochi-682 007.
7. M.K.Babu,
Madathipura House,
Eramalloor.P.O.
Chethala, Alleppey Dist.
PIN: 688 537.
8. KK Balakrishnan,
Konathara House,
Kadavanthra Colony,
PIN:682 020.
9. C.G.Suresh,
Channeparambil House,
H.No.IX/536(A), Mattancherry.P.O.,
Kochi-682 002.



10. A.M.Akber,
Veliparambil, H.No.20/2342,
Palluruthy, Kochi-682 006.
11. A.B.Muhammed Kunju,
Ayath House, Kollimugal,
West Vengola.P.O.
Perumbavoor.
12. PK Paramu,
Puthankari House,
Kumbalanghi South P.O.
Kochi-682 007.
13. V.A.Rajappan, "Thushara",
Near KSRTC Bus Stand,
Ernakulam, Kochi-682 035.
14. KK Unnikrishnan,
Kilikkodan House,
Puthuvaipu.P.O.
PIN: 682 508.
15. KK Ambujakshan,
Kunnunga Parambil House,
Cherai.P.O.
PIN: 682 514.

Applicants

By Advocate Mr N Radhakrishnan

v.

1. Union of India represented by
its Secretary,
Ministry of Defence,
New Delhi.
2. The Flag Officer Commanding-in-Chief,
Southern Naval Command,
Naval Base.P.O.
Koch-4.
3. The Civilian Gazetted Officer,
Staff Officer(Civilians) Headquarters,
Southern Naval Command,
Kochi-4.
4. The Chief Staff Officer(Personnel & Administration),
Southern naval Command,
Kochi-4.
5. K.C.Sivan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
6. G.Jameson,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.



7. B.M.Padmanabhan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
8. V.Remanan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
9. S.G.Pahilal,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
10. T.Muraleedharan Nair,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
11. V.N.Sasikala,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
12. S.Sudheer,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
13. TK Sherin,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
14. V.K.Usha,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
15. P.V.Sivadasan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
16. T.H.Shaik Fareed,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
17. K.G.Vasu,
Unskilled Labourer,



Headquarters,
Southern Naval Command,
Cochin-4.

18. P.P.Premarajan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
19. K.Balan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
20. B.Sunilkumar,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
21. P.K.Subhash, Mali,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
22. A.V.Pushpalatha,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
23. G.Kamalasanan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
24. C.L.Thomas,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
25. S.Sajikumar, Mali,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
26. S.Sureshkumar, Mali,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4.
27. Suseelamani Manikuttan,
Unskilled Labourer,
Headquarters,
Southern Naval Command,



Cochin-4.

28. M.G.Bhama,
Unskilled Labourer,
Headquarters,
Southern Naval Command,
Cochin-4. - Respondents

Mr Advocate Mr TPM Ibrahimkhan, SCGSC(for R.1 to 4)

The application having been heard on 8.2.2006, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for the applicants submitted that there are 15 applicants in this O.A. Out of them, barring three applicants, all have got the benefit of regularisation which is the relief asked for in this O.A. The relief of regularisation has not yet been made available to these three applicants so far based on certain grounds maintained by the respondents. Learned counsel for the applicants brought to my notice an order of this Bench of the Tribunal in O.A.635/2001, which, according to him, covers an identical case. He would be satisfied, if a direction is given to the respondents to duly consider and decide on these remaining 3 applicants also for extending the relief of regularisation in the light of the contents mentioned in the above OA and in the light of the existing rules, regulations, instructions covering this matter within a time frame.

2. Learned counsel for the respondents has no objection for adopting such a course of action.

3. In the light of the above submissions, the O.A is disposed of directing the respondents to duly consider the left out cases of the three applicants also in the light of the direction in O.A.635/2001, and in pursuance of the

1

existing rules, regulations, instructions and duly take a decision within a period of one month from the date of receipt of copy of this order. There is no order as to costs.

Dated, the 8th February, 2006.



N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

trs